GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3540
ANSWERED ON:14.12.2012
FAKE FACULTY MEMBERS IN MEDICAL COLLEGES
Bhoi Shri Sanjay;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of recent incidences of certain doctors faking as faculty members in private colleges so that the institutes get a clearance to admit students;
- (b) if so, the details thereof, State/UT wise;
- (c) the action taken/proposed by the Government against the erring doctors and also medical colleges; and
- (d) the measures taken/proposed by the Government to prevent recurrence of such incidences?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b): As per the information furnished by Medical Council of India (MCI), incidences of fake faculty have occurred in 17 medical colleges. The State/UT wise details of such colleges is Annexed.
- (c) Show cause notices have been issued to the erring medical colleges and in some cases Central Bureau of Investigation has issued charge sheet and sent self contained note to MCI for taking further action. In addition MCI has directed the concerned authorities for removal of name of erring doctors from Indian Medical Register.
- (d): In order to prevent recurrence of such incidences, the following measures has been taken:
- (i) As per clause 8(3)(1)(d) of Establishment of Medical College, Regulations, 1999, such institute will not be considered for renewal of permission/recognition of MBBS & Postgraduate degree for two academic years.
- (ii) The faculty would be counted at one college only for that academic year.
- (iii) The details of teaching faculty received from different colleges have been placed over MCI website for maintaining the transparency.